

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 662
(TO BE ANSWERED ON THE 29th July 2024)

STATUS OF AIRPORT INFRASTRUCTURE

662. SHRI K.R.N. RAJESHKUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the airport infrastructure development projects undertaken by Government and the details of the funds allocated and utilised;

(b) the measures taken by Government to ensure the quality and standards of the airport infrastructure;

(c) whether Government has a mechanism to audit the existing airport infrastructure and, if so, the details thereof; and

(d) if not, whether Government would plan to establish any new audit mechanisms?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): The expansion and upgradation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) and other Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports. AAI and PPP Partners have embarked upon a CAPEX plan of more than Rs. 91000 crore during FY 2019-20 to FY 2024-25 for development/upgradation/ modernisation of various airports in the country to meet the requirement of air traffic/ passengers growth.

Ministry of Civil Aviation through Regional Connectivity Scheme -Ude Desh ka Aam Nagrik (UDAN), launched on 21.10.2016, aims to stimulate regional air connectivity and make air travel affordable to the masses. A total amount of Rs. 4500 crore has been allocated for revival and development of un-served and under-served airports of the State Governments, Airports Authority of India (AAI), Civil Enclaves, Helipads and Water Aerodromes during Phase I of the Scheme which is

upto 31.03.2025. An expenditure of Rs. 4073 crore has been incurred for revival/development of airports under phase I of the scheme as on 30.06.2024.

(b): The Safety & Maintenance Standards are being followed at the airports as per the industry practice and relevant safety standards. The aspect of building safety is also included in the design and construction stages as per National Building Codes. The Airside Infrastructure & facilities i.e. Runway, Taxiway, Apron, Fire Station etc. are developed & maintained as per standards described by Directorate General of Civil Aviation (DGCA) Civil Aviation Requirement Section 4 Series B Part I and International Civil Aviation Organisation (ICAO) Annex 14 Volume 1.

(c) & (d): To ensure the quality and standards of airside airport infrastructure, DGCA has a robust mechanism of audit in form of Surveillance and spot inspections. The findings observed during these inspections are monitored on regular basis to ensure compliances.

All the Airport Operators have been directed to carry out a Third Party Audit of structural stability of Airport buildings and associated infrastructures through a reputed Government Institution/ Body such as IITs, NITs, CBRI, EIL etc. All the Airport Operators have also been directed to carry out a thorough evaluation of all civil, electrical and technical aspects of the building including the design, specifications and workmanship of the roof sheeting structure before the onset of monsoon every year.
